

**Customs, Excise & Service Tax Appellate Tribunal,
West Zonal Bench : Ahmedabad**

REGIONAL BENCH - COURT NO. 3

Customs Appeal No. 11750 of 2015

(Arising out of OIA-CCESA-VAD-APP-II--SSP-084-085-2014-15 Dated- 29/01/2015 passed
Commissioner of Central Excise, Customs and Service Tax-SURAT-II)

C.C.E & S.T.-Surat-ii

NEW C.Ex BUILDING...OPP. GANDHI BAUG,
CHOWK BAZAR, SURAT,
GUJARAT-395001

.....Appellant

VERSUS

Vijendra Arya

Director Of Indian Polyfins Ltd. Block No. 57,
Plot No. A/1-2, Village-Pipodara, Taluka-Mangrol,
Surat, Gujarat

.....Respondent

APPEARANCE:

Shri. Anand Kumar, Superintendent (AR) for the Appellant
None appeared for the Respondent

**CORAM: HON'BLE MR. RAJU, MEMBER (TECHNICAL)
HON'BLE MR. SOMESH ARORA MEMBER (JUDICIAL)**

DATE OF HEARING: 05.07.2023
DATE OF DECISION:05.07.2023

The appeal is disposed of. For order, see order of date in Customs
Appeal No. 11500 of 2015.

**(RAJU)
MEMBER (TECHNICAL)**

**(SOMESH ARORA)
MEMBER (JUDICIAL)**